GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO.175

ANSWERED ON 02/12/2025

Recognition and accreditation of Ayush educational institutions

175 Smt. Mahua Maji:

Will the Minister of *Ayush* be pleased to state:

- (a) the steps taken by the Central Government to ensure timely recognition and accreditation of AYUSH educational institutions by the National Commission for Indian System of Medicine (NCISM) and National Commission for Homoeopathy (NCH);
- (b) whether delay in approvals is causing difficulties to the students in obtaining admission; and
- (c) the reasons for the Central Government's failure to fill vacancies in key Ayush teaching institutions despite available State-level proposals?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

(a) & (b) The Central Government has enacted the National Commission for Indian System of Medicine Act, 2020 (NCISM Act, 2020) and the National Commission for Homoeopathy Act, 2020 (NCH Act, 2020) for Indian system of Medicine and Homoeopathy respectively. Further, the Central Government, by notification, constituted two Commissions, namely the National Commission for Indian System of Medicine (NCISM) and the National Commission for Homoeopathy (NCH) to exercise the powers conferred upon and to perform the functions assigned to them under the NCISM Act, 2020 & NCH Act, 2020 respectively. NCISM notified Minimum Essential Standards, Assessment and Rating for Undergraduate Ayurveda Colleges and Attached Teaching Hospitals Regulations, 2024 for assessment and rating of Ayurveda medical institutions; Minimum Essential Standards Assessment and Rating for Unani medical institutions; Minimum Essential Standards, Assessment and Rating for Undergraduate Siddha Colleges and Attached Teaching Hospitals Regulations, 2024 for assessment and rating of Siddha medical institutions; Minimum Essential Standards Assessment and Rating for UG Sowa-Rigpa Colleges & Attached Teaching Hospitals Regulations, 2023 for assessment and rating of Sowa-Rigpa

medical institutions and NCH notified Assessment and Rating of Medical Institutions Regulations, 2024 for assessment and rating of homoeopathy medical institutions. The Central Government through NCISM and NCH ensures timely recognition and accreditation of Ayurveda, Siddha, Unani, Sowa-Rigpa and Homoeopathy (ASUS&H) institutions by implementing transparent, time-bound application processes, conducting regular inspections, enforcing minimum standards, updating curricula, strengthening assessment boards. Further, NCISM and NCH have designated the Quality Council of India (QCI) for accreditation/rating of Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) colleges. This accreditation process is independent and does not affect the admission of students. The Central Government and the Commissions ensure that no deserving student is adversely impacted, and admission schedules are regulated in consultation with the relevant authorities. As a result, students are not normally put to hardship in obtaining admission.

(c) The Ministry of Ayush sets national-level policies and standards for education and practice, accordingly, manages vacancies in respect of that organization which comes under the domain of Ministry of Ayush i.e. Research Councils, and National Institutes. However, as health being a State subject, respective States/UTs are responsible for maintaining details of vacant posts and their filling within their respective State/UT.